

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:746

ANSWERED ON:09.07.2009

SOCIAL RESPONSIBILITY OF PUBLIC SECTOR OIL COMPANIES

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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether any directions/ guidelines have been issued by the Government for Oil Public Sector Undertakings (PSUs) to spend 20 per cent amount from their annual income on social responsibilities;

(b) if so, the details thereof; (C) the details of the social welfare works carried out by Hindustan Petroleum Corporation Ltd., Indian Oil Corporation and Bharat Petroleum Ltd. in various States including Rajasthan during the last three years and the current year; and

(d) the details of the amount allocated to each State for social activities during the said period, company-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) & (b): Ministry of Petroleum & Natural Gas vide its letter dated 11th February 2009 has asked Public Sector Oil Companies to spend at least 2% of the net profit of the previous year on Corporate Social Responsibility (CSR) activities.

(C): Indian Oil Corporation Ltd. (IOC), Hindustan Petroleum Corporation Ltd. (HPCL) and Bharat Petroleum Corporation Ltd. (BPCL) have undertaken various activities for education, sports, drinking water, health care, relief material for the people affected by calamities across the country under CSR activities.

(d): Oil PSUs allot funds under Corporate Social Responsibility (CSR) to undertake social activities on all India basis. They generally do not allot funds state-wise.

The funds allocated for CSR activities during the last three years and the current year in respect of IOC, HPCL and BPCL are as under:

(Rs. In lakhs)

2006-07 2007-08 2008-09 2009-10

IOC 3686 5625 5222 3769

HPCL 1500 1700 1700 1500

BPCL 145 902 790 1472